

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No. HC.XXXVII-10/2017/2682 /R. Cell

Dated Guwahati the 21st of June, 2017

The following Officers in Grade-II of Assam Judicial Service are requested to submit option as to whether they are willing to appear in the Limited Departmental Competitive Examination (LDCE) for promotion to Grade-I of Assam Judicial Service.

Sl. No.	Names of Officers
1.	Shri Dibya Jyoti Rajkhowa, Secretary-cum-Registrar, O/o the Lokayukta, Assam.
2.	Shri Jogeswar Bora, Secretary, District Legal Services Authority, Jorhat.
3.	Shri Sanjay Hazarika, Civil Judge & Asstt. Sessions Judge, Goalpara.
4.	Shri Nogen Senabaya Deori, Civil Judge & Asstt. Sessions Judge, Hailakandi
5.	Shri Paban Chandra Kalita, Chief Judicial Magistrate, Dhemaji
6.	Smti Roushan Ara Rahman, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon
7.	Dr. Manash Barua, Civil Judge & Asstt. Sessions Judge, Nalbari
8.	Shri Shah Syed Ahadur Rahman, Secretary, District Legal Services Authority, Dhubri
9.	Shri Utpal Rajkhowa, Secretary, District Legal Services Authority, Darrang, Mangaldoi
10.	Smti Mallika Dutta, Chief Judicial Magistrate, Dibrugarh
11.	Smti Nirmali Talukdar, Counsellor, Family Court, No.1, Kamrup (M), Guwahati
12.	Shri Syed Imdadur Rahman, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati
13.	Shri Dipankar Bora, Civil Judge & Asstt. Sessions Judge, Barpeta
14.	Smti Moushumi De, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar
15.	Shri Naimuddin Ahmed, Chief Judicial Magistrate, Nalbari
16.	Shri Jitu Moni Barman, Civil Judge & Asstt. Sessions Judge, Jorhat
17.	Smti Bobita Kshetry, Civil Judge & Asstt. Sessions Judge, Nagaon
18.	Smti Rini Bharali, Counsellor, Family Court, Barpeta
19.	Smti Barnali Mahanta, Chief Judicial Magistrate, Barpeta
20.	Shri Romen Baruah, Joint Registrar (Recruitment), Gauhati High Court, Guwahati
21.	Shri Lohit Kumar Saikia, Chief Judicial Magistrate, Darrang, Mangaldoi
22.	Shri Nayan Shankar Baruah, Secretary, District Legal Services Authority, Dibrugarh

23.	Smti Sangeeta Gogoi Bora, Chief Judicial Magistrate, Tinsukia
24.	Shri Sujit Kumar Ghosh, Secretary, District Legal Services Authority, Dhemaji
25.	Shri Bablu Sutradhar, Chief Judicial Magistrate, Bongaigaon
26.	Shri Jayanta Kumar Das, Secretary, District Legal Services Authority, Barpeta
27.	Smti Kanchan Newar, Joint Registrar (Vigilance), Gauhati High Court, Guwahati

The options in writing should be sent by e-mail to ghc.rcell2013@gmail.com or by Special Messenger so as to reach the undersigned on or before 30-06-2017 within office hours.

By Order,

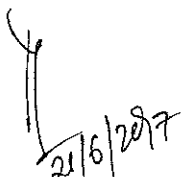

(M.K. Kalita)

Registrar (Vigilance)-cum-In Charge,
Recruitment Cell

Memo No. HC.XXXVII-10/2017/2682 A/R.Cell, Dated Guwahati the 21st of June, 2017

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin./Judicial/Estt.), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
4. Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
- ✓ 8. System Analyst for uploading the notification in the official website of the High Court, immediately, under the caption "Notification dated 21-6-2017 regarding options for Limited Departmental Competitive Examination (LDCE) in connection with promotion from Grade-II to Grade-I of Assam Judicial Service" with a scroll in the home page.
9. PS to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
10. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
11. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
12. The High Court Notice Board.
13. The Order File.


(M.K. Kalita)

Registrar (Vigilance)-cum-In Charge,
Recruitment Cell, Gauhati High Court.